## Central Administrative Tribunal Madras Bench

## MA/310/00194/2021 (in)(&) OA/310/00415/2021

## Dated the 12th day of April Two Thousand Twenty One

PRESENT
Hon'ble Mr.S.N.Terdal, Member(J)
&
Hon'ble Mr.C.V.Sankar, Member(A)

I.David Santhosh,
S/o Ingarsal,
No.9, Soundarya Nagar,
IOB Colony,
Coimbatore 641 046. ...Applicant
By Advocate M/s.M.K.Subramanian

## Vs.

- 1. The Principal Chief Commissioner of Income Tax, Chennai & Pondycherry, Chennai-34.
- The Union of India, rep. by
   Chairman, Central Board of Direct Taxes,
   North Block, M/o Finance,
   New Delhi. ...Respondents

By Advocate Mr.M.T.Arunan

OA 415/2021

2

ORAL ORDER
[Pronounced by Hon'ble Mr.S.N.Terdal, Member(J)]

The relief prayed for in this OA is as follows:-

"to issue appropriate directions to the respondents to the second respondent to consider the claim of the applicant for promotion as Senior Tax Assistant for the year 2019-2020 in the light of his representation dated 02.02.2021 in the light of order dated 10.04.2019 of the Hon'ble Supreme Court of India in Civil Appeal No.3792/2019 (arising out of SLP(C) No.31728/2018) and to promote him as such with retrospective effect from the date of promotion of his immediate junior with consequential benefits and pass such further or other orders as this Tribunal deems fit and thus render justice."

- 2. For some technical reasons, counsel for the applicant could not be connected.

  Mr.M.T.Arunan appeared for the respondents on advance notice.
- 3. MA for waiving the period of filing the OA is allowed for the reasons stated therein and in the interest of justice. Perused the OA and all the documents.
- 4. In view of the limited nature of the prayer made in the OA, this OA is disposed of, without going into the merits of the case, with a direction to the respondents to consider the pending representation of the applicant dated 02.02.2021 and pass a reasoned and speaking order, as per law, within 2 months from the date of receipt of a copy of this order.
- 5. OA is disposed of at the admission stage. No costs.

(C.V.Sankar) (S.N.Terdal) Member(A) Member(J)

12.04.2021

/G/